



2026:AHC:43178-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3604 of 2026

Smt. Sarita And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Shivajee Singh Sisodiya
Counsel for Respondent(s)	: Devi Prasad Tripathi, Manish Kumar Mishra, G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Sri Devi Prasad Tripathi, has filed vakalatnama on behalf of respondent no. 4 today in the Court which is taken on record.
2. Heard learned counsel for the petitioners, learned A.G.A. for the State, Sri Devi Prasad Tripathi, learned counsel for the respondent no. 4 and perused the record.
3. At the very outset, learned counsel for the petitioners has made a statement at the Bar that he does not want to press the writ petition and seeks to withdraw it.
4. In view of the statement made, this writ petition is dismissed as withdrawn.

February 24, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)